

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:29  
ANSWERED ON:22.02.2011  
SHORTAGE OF LEVY SUGAR  
Hussain Shri Syed Shahnawaz

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether there is persistent shortage of levy sugar in various districts of Bihar including Bhagalpur under the Public Distribution System (PDS) owing to the unavailability of stocks;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the remedial measures being taken by the Government to ensure regular supply of allotted quota of levy sugar?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (c): The Central Government is allocating levy sugar quota to the Government of Bihar in full. It is the responsibility of the Government of Bihar to get the allocated levy sugar lifted from the sugar mills concerned for its distribution among PDS beneficiaries. The Central Government has requested all the State Governments/UT Administrations including Bihar to furnish information on lifting of levy sugar against monthly allocation of levy sugar. However, in spite of reminders, the required information is not being received from Government of Bihar. In the absence of reporting by the Government of Bihar, it is not possible for the Central Government to indicate if there is any shortage of levy sugar in Bihar including Bhagalpur.